

Funds for hydro power projects under PMRP

1374. SHRI G. N. RATANPURI: Will the Minister of POWER be pleased to state:

(a) the amount earmarked under the Prime Minister's Reconstruction Programme (PMRP) for construction of hydro power projects by NHPC and the date when this announcement was made;

(b) the progress in work on these projects and the amount spent so far; and

(c) the expected date of completion of these projects, project-wise?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) to (c) Prime Minister's Reconstruction Plan (PMRP) for Jammu & Kashmir was announced by the Hon'ble Prime Minister during his visit to the J&K State on 17th & 18th November 2004. The project-wise details of amount earmarked, amounts spent so far, progress of work and expected date of completion of Hydro Power Projects of NHPC Ltd. under PMRP in J&K is enclosed as Statement.

Statement

Prime Minister's Reconstruction Plan - 2004 (Announced in 2004 - 05)

| Sl. No. | Name of Project | Amount Earmarked (Cost, Rs. in Crores) | Expenditure till Oct '10 (Rs. in Crores) | Expected date of completion | Progress |
|--------------------------------|---------------------------------|--|---|-----------------------------|--|
| 1 | 2 | 3 | 4 | 5 | 6 |
| (A) Completed Projects* | | | | | |
| 1 | Dulhasti Power Station (390 MW) | CCEA: 3559.76 (Nov'96 PL) Revised: 5228.49 | 5116.05 (Aug'10) | Completed. | The Project was dedicated to Nation in March 2007. |
| 2 | Sewa-II Power Station (120 MW) | CCEA: 665.46 (Sept'02 PL) Revised: 1063.12 | 985.03 | Completed. | The project started commercial generation w.e.f. 24.07.2010 and was dedicated to Nation on 29.09.2010. |

| 1 | 2 | 3 | 4 | 5 | 6 |
|------------------------------|----------------------------------|--|---------|----------------------|---|
| (B) On-going Projects | | | | | |
| 3 | Uri - II HE Project (240 MW) | CCEA: 1724.79 (Feb'05 PL) Revised: 1767.26 | 1234.88 | Aug'2011 | All works of the project are in advanced stage of execution. |
| 4 | Kishanganga HE Project (330 MW) | CCEA: 3642.04 (Sept'07 PL) | 487.22 | Jan'2016 | Project has been awarded on turnkey basis to M/s Kishanganga Consortium on 22.01.2009. Civil works of various components are in initial stages of construction. |
| 5 | Nimoo Bazgo HE Project (45 MW)** | CCEA: 611.01 (Dec'05 PL) Revised: 795.89 | 534.10 | July'2011 | All major Civil works, Electro-Mechanical works and Hydro-Mechanical works stand awarded and are in active construction stage. |
| 6 | Chutak HE Project (44 MW)** | CCEA: 621.26 (Dec'05 PL) Revised: 802.36 | 524.53 | Aug'2011 | All major Civil works, Electro-Mechanical works and Hydro-Mechanical works awarded and are in active construction stage. |
| 7 | Pakal Dul HE Project (1000 MW) | 5088.00 | 113.27 | Yet to be sanctioned | The TEA for this project was granted on 03.10.2006 by the CEA. MOU for execution of Pakal Dul and other |

| | | | | | |
|---|-----------------------------|---------|-------|-----------------------|--|
| | | | | | Hydro-Electric projects aggregating to Installed Capacity of 2120 MW through a Joint Venture among NHPC, JKSPDC and PTC India Ltd. was signed on 10.10.2008. Codal formalities of formation of Joint Venture Company are under process. |
| 8 | Bursar HE Project (1020 MW) | 5500.00 | 77.92 | Yet to be sanctioned. | DPR of the project is under preparation. The proposal for funding the cost of Survey & Investigation and preparation of DPR for both sites (Pakal & Hanzal) has been submitted to Ministry of Water Resources (MoWR) for release of funds. |

**Salal-I, Salal-II and Uri-I HEPs in J&K, though included in PMRP, were commissioned in 1987, 1996 & 1997 respectively i.e. prior to the announcement of the Plan.

** These two HEPs, though not included in PMRP, initially, were subsequently taken up in lieu of 220 kv Sinagar - Leh Transmission Line.

Power supply to Rajasthan

1375. SHRI RAMDAS AGARWAL: Will the Minister of POWER be pleased to state:

(a) the quantum of power supplied to various States including Rajasthan from the Central Power Generating Stations during the last two years and the current year, State-wise and year-wise;

(b) whether the supply of power to the States was less than the requirement;